

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 251 of 2013 & IA No. 334 of 2013**

**Dated : 24<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Timarpur Okhla Waste Management Co. Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory  
Commission & Anr. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Manoj Kumar Singh  
Mr. Rahul Pandey**

**Counsel for the Respondent(s) : Mr. Vishal Anand for BRPL**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for further hearing on **16<sup>th</sup> October, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt